

## NOTES OF THE REGISTRY

## ORDERS OF THE TRIBUNAL

On file

For Admin

Pl.

Par

9/12/02

Bench

Or. dt. 10.12.02

Copies of OA dated 10.12.02 alongwith  
copies of OA sent to all respondents.

free copies of  
said order handed  
over to both  
counsel.

Par  
24/12/02  
SC

Order dated 10.12.2002

Heard Shri K.B.Panda, learned  
and Shri A.K.Bose, Sr. S.C. (C) for Respondents  
counsel for the applicant, Shri Panda, during  
his submission, brought to our notice that  
the representations dated 11.2.2002 and  
8.5.2002 made by the applicant through  
proper channel (Annexures-5 and 6 respectively)  
to Respondent No.2, viz., The National  
Savings Commission, Govt. of India, Nagpur  
seeking/granting promotion to the post of  
Driver, Gr.I w.e.f. 1.8.1993 are still  
pending. In view of this, Respondent No.3  
is directed to consider and dispose of the  
representations dated 11.2.2002 and 8.5.2002  
of the applicant within a period of three  
months from the date of receipt of this  
order.

Accordingly, this O.A. is  
disposed of at the stage of admission itself.  
No costs.

Send copies of this order, along  
with copies of this O.A., to Respondents and  
a copy of this order be made available to the  
Advocate for the Applicant & Sr. S.C.

VICE-CHAIRMAN  
10/12/02

MEMBER (JUDICIAL)  
10/12/02